

Pvt. Ltd. in the letter of intent, the name of M/s. Porritts and Spencer Ltd., Bury, Lancashire; England; was substituted. The Industrial Licence issued on April 17, 1968, was in the name of M/s. Porritts and Spencer (Asia), Calcutta.

#### **"Buy Back" Clause in Agreement**

467. SHRI VIJAYKUMAR N. PATIL: Will the Minister of DEFENCE be pleased to state:

(a) whether Government have decided to introduce 'buy back' as an important inbuilt element of the Agreements India would have with other countries for collaboration in producing certain items of defence production; and

(b) if so, furnish details of the Agreement signed with other countries so far with 'buy back' provision with details such as order of investment, items proposed to be produced, countries involved and 'buy back' provision in each case?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): (a) Yes, Sir, as a general policy to be followed as far as practicable.

(b) The concept of 'buy-back' has been provided for in the recent Jaguar decision.

It will not be in the public interest to disclose the details.

#### **Cheques Issued By Central Government Employees Consumer Co-operative Society**

468. SHRI SHANKERSINHJI VAGHELA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that some cheques issued by the Central Government Employees Consumer Co-operative Society Ltd. New Delhi, to various parties have been dishonoured;

(b) if so, the particulars of such cheques dishonoured during the year 1978 upto 31st October, 1978;

(c) the reasons why the cheques were issued when the finances could not be arranged; and

(d) the action taken against such officer who put the society to defame in this way?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) & (b). Yes, Sir. During the year 1978, upto 31st October, 1978, six cheques were received uncashed from the bank. The particulars are given in the attached Statement.

(c) The Society has to manage about 30 Branch Stores and steps are invariably taken to make adequate stocks available at the stores for sale to the consumers, involving day-to-day transactions for the purchase of various commodities to meet the requirements of the consumers. These cheques were issued mainly in order to maintain business relations. The cheques were honoured by the bank shortly thereafter without any difficulty.

(d) Does not arise.